

**NODAL OFFICERS (COMPUTERIZATION) FOR THE SUBORDINATE COURTS IN THE STATES OF PUNJAB, HARYANA & UT CHANDIGARH
(AS ON 22.07.2022)**

Sr. No.	High Court	District Court	Name of the Nodal Officer (Computerization)	Nodal Officer Designation
1	Punjab and Haryana High Court	Amritsar	Shri Daljit Singh Ralhan	Additional District and Sessions Judge
2	Punjab and Haryana High Court	Barnala	Sh. Amit Thind	Additional District and Sessions Judge
3	Punjab and Haryana High Court	Bathinda	Sh. Baljinder Singh Sra	Additional District and Sessions Judge, Fast Track Special Court to primarily try offences of rape along with the offences under the POCSO Act w.e.t. 23.12.2021
4	Punjab and Haryana High Court	Faridkot	Sh. Rajiv Kalra	Additional District and Sessions Judge
5	Punjab and Haryana High Court	Fatehgarh Sahib	Ms.Jaswinder Sheemar	Additional District and Sessions Judge
6	Punjab and Haryana High Court	Ferozepur	Sh.Kewal Krishan	Additional District and Sessions Judge
7	Punjab and Haryana High Court	Fazilka	Sh. Vishesh	Additional District and Sessions Judge
8	Punjab and Haryana High Court	Gurdaspur	Sh Ajit Pal Singh	Additional District and Sessions Judge, Fast Track Special Court to primarily try offences of rape along with the offences under the POCSO Act w.e.t. 20.12.2021
9	Punjab and Haryana High Court	Hoshiarpur	Sh. Puneet Mohan Sharma	Additional District and Sessions Judge
10	Punjab and Haryana High Court	Jalandhar	Sh. Tarntaran Singh Bindra	Additional District and Sessions Judge
11	Punjab and Haryana High Court	Kapurthala	Sh. Rakesh Kumar-I	Additional District and Sessions Judge
12	Punjab and Haryana High Court	Ludhiana	Sh. Ravdeep Singh Hundal	Additional District and Sessions Judge
13	Punjab and Haryana High Court	Mansa	Ms Manjot Kaur	Additional District and Sessions Judge, Fast Track Special Court to primarily try offences of rape along with the offences under the POCSO Act w.e.t. 21.12.2021
14	Punjab and Haryana High Court	Moga	Sh. Atul Kasana	Additional District and Sessions Judge
15	Punjab and Haryana High Court	Mohali	Sh.Rakesh Kumar Gupta	Additional District and Sessions Judge, Special Judge, CBI Court

16	Punjab and Haryana High Court	Sh. Muktsar Sahib	Sh. Sandeep Singh Bajwa	Additional District and Sessions Judge
17	Punjab and Haryana High Court	Pathankot	Sh. Kulbhushan Kumar	Additional District and Sessions Judge
18	Punjab and Haryana High Court	Patiala	Sh. Ranjit Kumar Jain	Additional District and Sessions Judge
19	Punjab and Haryana High Court	Rupnagar	Sh. Barinder Singh Ramana	Additional District and Sessions Judge
20	Punjab and Haryana High Court	Sangrur	Sh. Gurpartap Singh	Additional District and Sessions Judge
21	Punjab and Haryana High Court	SBS Nagar	Ms. Manisha Jain	Additional District and Sessions Judge
22	Punjab and Haryana High Court	Tarn Taran	Sh. Rakesh Kumar Sharma	Additional District and Sessions Judge
23	Punjab and Haryana High Court	Ambala	Sh Sanjay Sandhir	Additional District and Sessions Judge
24	Punjab and Haryana High Court	Bhiwani	Ms. Sonika	Additional District and Sessions Judge, Fast Track Special Court to try offences exclusively under POCSO Act
25	Punjab and Haryana High Court	Faridabad	Sh.Rajesh Sharma-II	Additional District and Sessions Judge, ast Track Court for trial of rape cases w.e.f. 30.7.2021
26	Punjab and Haryana High Court	Fatehabad	Sh. Balwant Singh	Additional District and Sessions Judge, Fast Track Spl. Court to primarily try offences of rape along with the offences under POCSO Act w.e.f. 27.02.2020
27	Punjab and Haryana High Court	Gurugram	Sh. Ved Parkash	Additional District and Sessions Judge
28	Punjab and Haryana High Court	Hisar	Sh. Lokesh Gupta	Additional District and Sessions Judge
29	Punjab and Haryana High Court	Jhajjar	Ms. Bhawna Jain	Additional District and Sessions Judge (Principal Judge, Family Court)
30	Punjab and Haryana High Court	Jind	Sh. Amarjit Singh-II	Additional District and Sessions Judge

31	Punjab and Haryana High Court	Kaithal	Ms. Sangeeta Rai Sachdev	Additional District and Sessions Judge
32	Punjab and Haryana High Court	Karnal	Sh. Anil Kumar	Additional District and Sessions Judge
33	Punjab and Haryana High Court	Kurukshetra	Sh. Ashu Kumar Jain	Additional District and Sessions Judge
34	Punjab and Haryana High Court	Narnaul	Sh. Aman Deep Dewan	Additional District and Sessions Judge, Fast Track Special Court to try the offences exclusively under POCSO Act
35	Punjab and Haryana High Court	Nuh	Dr Sunita Grover	Additional District and Sessions Judge, Fast Track Court for trial of rape cases
36	Punjab and Haryana High Court	Palwal	Sh. Rajesh Garg	Additional District and Sessions Judge
37	Punjab and Haryana High Court	Panchkula	Sh. Praveen Kumar Lal	Additional District and Sessions Judge
38	Punjab and Haryana High Court	Panipat	Sh. Amit Garg	Additional District and Sessions Judge
39	Punjab and Haryana High Court	Rewari	Sh.Sunil Kumar Dewan	Additional District and Sessions Judge
40	Punjab and Haryana High Court	Rohtak	Ms. Gagan Geet Kaur	Additional District and Sessions Judge
41	Punjab and Haryana High Court	Sirsa	Sh. Praveen Kumar	Additional District and Sessions Judge (Fast Track Special Court to primarily try offences of rape alongwith offences under POCSO Act)
42	Punjab and Haryana High Court	Sonepat	Ms. Suruchi Atreja Singh	Additional District and Sessions Judge (Fast Track Special Court to primarily try offences of rape alongwith offences under POCSO Act)
43	Punjab and Haryana High Court	Yamunanagar	Sh. Amarinder Sharma	Additional District and Sessions Judge
44	Punjab and Haryana High Court	Chandigarh	Dr. Rajneesh	Additional District and Sessions Judge